

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 432  
TO BE ANSWERED ON 13.12.2018**

**COMMISSION FOR SUB-CATEGORIZATION OF OTHER BACKWARD CLASSES**

**432. SHRI D. R AJA:  
DR. BANDA PRAKASH:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether Government has extended the term of the Commission headed by Justice G Rohini to examine the issue of sub-categorization of Other Backward Classes till May 31, 2019; and

(b) if so, the details thereof and the reasons therefor along with the progress made, so far?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): Yes, Sir. Government has extended the tenure of the Commission to Examine Sub-categorization of Other Backward Classes, headed by Justice G. Rohini, till 31.05.2019, vide a Gazette Notification dated 29.11.2018. The Commission has drafted a Consultation Paper based on its findings from contemporaneous data obtained from various Government Departments, Public Sector Enterprises and Public Sector Banks etc. on recruitment profile of OBC castes and data obtained from various Central Universities, Colleges, IITs, etc. relating to profile of OBC students admitted to higher educational institution, during the last five years. The Consultation Paper has been circulated by the Commission to State/UT Governments and State Backward Classes Commission, on 30.11.2018, seeking their comments. The extension has been granted to enable the Commission to conclude its consultations with the State/UT Governments and State Backward Classes Commissions.

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